

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		SBI -Vs- Adhunik Metaliks Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-----------------------------|-------------------|------------------|
| 1. | SIDDHARTHA DATTA, Adv. | SBI | Suhani Pr... |
| 2. | SUHANI DWIVEDI, Adv. | | |
| 1. | MR RATNANKO BANERJI, SR ADV | Corporate Debtors | Ci
21/07/2017 |
| 2. | SIDHARTHA SHARMA, ADV | | |
| 3. | NAHRATA BASU, ADV | | |
| 4. | MR NILAY BENGUPTA, ADV | | |

ORDER

Ld. Counsels for the financial creditor and the corporate debtor
are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)